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Gujarat (Supplementary) Appropriation Act, 1970 3 of 1970

[16 March 1970]

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Gujarat (Supplementary) Appropriation Act, 1970 3 of 1970

[16 March 1970]

An Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Gujarat for the services of the year ending on the thirty-first day of March, 1970. It is hereby enacted in the Twenty-first Year of the Republic of India as follows:-

1. Short Title :-

This Act may be called the Gujarat (Supplementary) Appropriation Act, 1970.

2. Issue Of Rs. 16, 61,12, 376 Out Of The Consolidated Fund Of The State Of Gujarat For The Year 1969-70:

From and out of the Consolidated Fund of the State of Gujarat, there shall be paid and applied sums not exceeding those specified in column 4 of the Schedule hereto annexed amounting in the aggregate to the sum of sixteen crores, sixty one lakhs, twelve thousand, three hundred and seventy six rupees towards defraying the several charges which will come in course of payment during the financial year ending on the thirty-first day of March, 1970 in respect of the services and purposes specified in column 2 of the

Schedule.

3. Appropriation :-

The sums authorised to be paid and applied from and out of the Consolidated Fund of the State of Gujarat by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year.

SCHEDULE 1
SCHEDULE I
(See sections 2 and 3)

Sr. No.	Services and purposes	Heads of Accounts	Sums not exceeding				
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total		
1	2	3		4			
	A-EXPENDITUR	E ON REVENUE ACC	COUNT				
		General Administra Department	ation				
			Rs.	Rs.	Rs.		
1.	State Legislature	18, Parliament, State/Union Territory Legislatures	15,00,000		15,00,000		
2.	General Administration Department	19, General Administration	2,48,000	_	2,48,000		
4,	Privy Purses and Allowances of Indian Rulers.	67, Privy Purses and Allowances of Indian Rulers.	15,000		15,000		
5.	Other Revenue Expenditure pertaining to General Administration Department.	26, Miscellaneous Departments 39, Miscellaneous Social and Developmental Organisations 71, Miscellaneous	45,000	_	45,000		
		Total, General Administration Department	18,08,000	_	18,08,000		
		Finance Department					
9.	Finance	19. General	3.39.000	181	3.39.181		

	Department	Administration	, , , , , , , ,	-	0,00,101
10.	Other Revenue Expenditure pertaining to Finance	13, Other Taxes and Duties 26, Miscellaneous Departments 71, Miscellaneous	10	56,277	56,287
11.	Department Pensions and Other Retirement Benefits	65, Pensions and Other Retirement Benefits	4,39,000	2,00,000	6,39,000
		Total, Finance Department	7,78,010	2,56,458	10,34,468
		Legal Department			
12.	Legal Department	19, General Administration	10	_	10
13.	Administration of Justice.	21, Administration of Justice	14,40,000	27,000	14,67,000
14,	Other Revenue Expenditure pertaining to Legal Department.	26, Miscellaneous Departments 71, Miscellaneous	3,18,000	_	3,18,000
		Total, Legal Department	17,58,010	27,000	17,85,010
		Public Works Department			
16.	Public Works Department.	19, General Administration	66,000	_	66,000
17.	Irrigation and Navigation.	42, Multipurpose River Schemes43, Irrigation, Navigation, Embankment and Drainage Works (Commercial)44, Irrigation, Navigation, Embankment and Drainage Works (Non- Commercial)	1,56,43,000		1,56,43,00
18.	Other Revenue Expenditure	20, Miscellaneous Departments 27, Scientific	5,57,800	_	5,57,800

	pertaining to Public Works Department	Departments 71, Miscellaneous			
19.	Public Works	50, Public Works	30,00,050	6,870	30,06,920
		Total, Public Works Department	1,92,66,850	6,870	1,92,73,72
		Revenue Department			
21	Land Revenue	9, Land Revenue	16,80,800	_	16,80,800
22	Stamps and Registration.	14, Stamps15, Registration	2,94,000	_	2,94,000
23.	Interest or Debt and Other Obligations pertaining to Revenue Department	16, Interest on Debt and Other Obligations.		98,000	98,000
24.	Revenue Department	19, General Administration	16,22,000	510	16,22,510
25	Dangs District	33-A, Dange District	4,00,600	_	4,00,600
26.	Famine Relief	64 Famine Relief	2,61,51,000	_	2,61,51,00
27.	Other Revenue Expenditure pertaining to Revenue Department	71, Miscellaneous76, Other Miscellaneous Compensations and Assignments		C20,00,000	20,00,000
		Total, Revenue Department	3,00,48,400	20,98,510	3,21,46,91
		Panchayats and Health Department			
29.	Panchayats and Health Department	19, General Administration	1,09,000	_	1,09,000
30.	Medical	29, Medical	30	_	30
33.	Other Revenue Expenditure pertaining to Panchayats and Health Department	26, Miscellaneous Departments34, Co-operation39, Miscellaneous Social and Development Organisation50, Public Works71, Miscellaneous76,	85,69,000	_	85,69,000

		Other Miscellaneous Compensations and Assignments.			
		Total, Panchayats and Health Department	86,78,030	_	86,78,030
		Education and Labour Department			
	State Excise Duties	10, State Excise Duties	1,11,000	_	1,11,000
36.	Education and Labour Department	19, General Administration	62,000	_	62,000
37.	Education	28, Education	70,97,510	_	70,97,540
38.	Labour and Employment and Miscellaneous	38, Labour and Employment 71, Miscellaneous	10	_	10
		Total, Education and Labour Department	72,70,550	_	72,70,550
		Home Department			
41.	Home Department	19, General Administration.	1,04,510	_	1,04,510
42.	Jails	22, Jails.	2,60,000	_	2,60,000
43.	Police	23, Police.	1,04,51,200	2,691	1,04,53,891
44.	Other Revenue Expenditure pertaining to Home Department	26, Miscellaneous Department30, Miscellaneous Social and Developmental Organisations.71, Miscellaneous.	10	_	10
		Total, Home Department	1,08,15,720	2,691	1,08,18,411
		Industries, Mines a Department	ind Power		
46.	Other Taxes and Duties pertaining to Industries, Mines and Power Department	13, Other Taxes and Duties.	27,000		27,000
46.	Industries.	19. General	1.04.000	_	1.04.000

	Mines and Power Department	Administration.	2,0.,000		2,0.,000
47.	Industries	35, Industries.	20	_	20
49.	Miscellaneous Expenditure pertaining to Industries, Mines and Power Department.	71, Miscellaneous.	10		10
		Total, Industries, Mines and Power Department	1,31,030	I	1,31,030
		Agriculture and Co Department	-operation		

51.	Agriculture and Co- operation Department	19, General Administration,	30,000	_	30,000
52,	Agriculture	31, Agriculture.	40	_	40
53.	Animal Husbandry	33, Animal Husbandry.	10	_	10
54	Co-operation	34, Co-operation.	6,08,500	_	6,08,500
56.	Fisheries	35, Industries.	30		30
67.	Other Revenue Expenditure pertaining to Agriculture and Cooperation Department	9, Land Revenue26, Miscellaneous Departments.27, Scientific Departments.39, Miscellaneous Social and Developmental Organisations.	3,64,000		3,64,000
		Total, Agriculture and Co-operation Department.	10,02,580	_	10,02,580
		Gujarat Legislature Secratariat			
60.	Parliament and State Legislature.	18, Parliament, State/Union Territory Legislatures.		3,000	3,000
		Total, Gujarat Legislature		3,000	3,000

		Secretariat Total-A, Expenditure on Revenue Account.	8,15,57,180	23,94,529	8,39,51,709
	I	B-EXPENDITURE	ON CAPITAL AC	COUNT	1
99.	Appropriation to the Contingency Fund.	125, Appropriation to the Contingency Fund.	5,00,00,000	_	5,00,00,000
		Total, Finance Department	5,00,00,000	_	5,00,00,000
		Public Works Department			
62.	on Irrigation and Navigation.	98, Capital Outlay on Multi-purpose River Schemes.99, Capital Outlay on Irrigation, Navigation, Embankment and Drainage Works (Commercial)100, Capital Outlay on Irrigation, Navigation, Embankment and Drainage Works (Non-commercial).	30	26,428	26,458
63.	Capital Outlay on Electricity Schemes.	101, Capital Outlay on Electricity Schemes	2,00,000	_	2,00,000
64.	Capital outlay on Public Works.	103, Capital Outlay on Public Works.	60	22,480	23,540
65.	Expenditure on Capital for Gujarat.	101, Expenditure on Capital for Gujarat.	87,54,020	_	37,54,020
66.	Capital Outlay on Ports.	110, Capital Outlay on Ports.	30	_	30
		Total, Public Works Department.	39,54,140	48,908	40,03,048
		Revenue Department			
67.	Compensation	92, Payment of	10,00,000	_	10,00,000

	to Land holders	Compensation to Landholder etc,on the abolition of Zamindari			
		System. Total, Revenue Department	10,00,000	_	10,00,000
		Panchayats and Health Department			
69.	Capital Outlay on Improvement	94, Capital Outlay on Improvement of Public Health.	21,03,000		21,03,000
	of Public Health.	Total, Panchayats and Health Department.	21,03,000	_	21,03,000
		Agriculture and Co- Department	-operation		
75.	Capital Outlay on Industrial and Economic Development.	96, Capital Outlay on Industrial and Economic Development.	59,42,500		59,42,500
78.	Capital Outlay on Schemes of Government Trading	124, Capital Outlay on Schemes of Government Trading.	79,62,000		79,62,000
	pertaining to Agriculture and Co- operation Department.	Total, Agriculture and Co-operation Department.	1,39,04,500	_	1,39,04,500
		Total-B, Expenditure on Capital Account	7,09,61,640	48,908	7,10,10,548
		C-EXPENDITURE UI HEADS	NDER DEBT		
		Finance Department			
82.	Public Debt.	Q- Public Debt- Loans from the Central Government.	_	93,00,000	93,00,000
83	Loans and Advances by State Government pertaining to Finance	Q-Loans and Advances by State Government	18,50,000		18,50,000

	Department	Total, Finance Department	18,50,000	93,00,000	1,11,50,000
		Public Works Department			
86	Loans and Advances by State Government	Q-Loans and Advances by State Government	10	_	10
	pertaining to Public Works Department	Total, Public Works Department.	10	_	10
		Revenue Department			
88	Loans and Advances by State Government pertaining to Revenue Department	Q-Loans and Advances by State Government	10	_	10
		Total, Revenue Department	10	_	10
		Education and Labour Department			
91	Loans and Advances by State Government pertaining to Education and Labour Department	Q-Loans and Advances by State Government	10	_	10
		Total, Education and Labour Department	10	_	10
		Industries, Mines and Power Department			
93	Public Debt.	Q-Public Debt- Other Loans	_	79	79
		Total, Industries, Mines and Power Department.		79	79
		Agriculture and Co-operation Department			

96	Loans and Advances by State Government pertaining to Agriculture and Co- operation Department.	Q-Loans and Advances by State Government	10		10
		Total, Agriculture and Co-operation Department	10	1	10
		Total, C- Expenditure under Debt Heads.	18,50,040	93,00,079	1,11,50,119
		Grand Total	15,43,68,860	1,17,43,516	16,01,12,37